

पूरा समाज हर प्रकार से क्षय से रूग्ण हो जायगा।

वर्तमान वाणिज्य मंत्री जब उत्तर प्रदेश के मुख्यमंत्री थे, तो उन्होंने इन पदार्थों की विक्री पर अध्यादेश के जरिये रोक लगाई थी, परन्तु विक्रेताओं द्वारा हाई कोर्ट से स्थगन आदेश प्राप्त करने के कारण यह अध्यादेश प्रभावशाली नहीं हो पाया है।

मेरा सदन के माध्यम से स्वास्थ्य मंत्रालय से आग्रह है कि ड्रग्स एंड कोस्मेटिक्स कन्ट्रोल एक्ट में परिवर्तन कर इस प्रकार के मादक द्रव्यों के उत्पादन पर कड़ाई से रोक लगाने के उपाय खोजे जायें।

**(iii) Need to take over Buckingham and Carnatic Mills, Madras**

SHRI SUNIL MAITRA (Calcutta North East) : Sir, after six months long closure of Buckingham and Carnatic Mills, Madras, during 1981, the mill was reopened after protracted negotiations at Madras and New Delhi. The reopening of the Mill was coupled with reduction of employment of 3,000. The management also succeeded in jacking up the production norms to an unrealistic high level which the workers had to agree as price for reopening. But, the infrastructure of the mills could not bear this inflated production level. Thus, it has become imperative that the work norms and the manning should be re-negotiated and arealistic target fixed up mutually.

Sir, there is no other alternative except for the Central Government to take over this mill in order to save this famed and to place it in the interest of country's Viable mill and finance and economy. I, therefore, urge upon the Government to call a tripartite meeting to consider the following points :—

1. Immediate take over of the Buckingham and Carnatic Mills,
2. Payment of statutory Viable mill an bonus for 1982-83 and unavailed

sickness allowance to staff and employees.

3. To re-negotiate work-norms/manning.

MR. DEPUTY-SPEAKER : Thank you. That mill is in my Constituency Dr. V. Kulandaivelu.

**(iv) Need to provide housing facilities to Certain Tamil families settled in Ramakrishna Puram New Delhi**

DR. V. KULANDAIVELU (Chidambaram) : I invite attention of the Minister of Housing about the serious plight of 271 odd families of Tamils settled in Ramakrishna Purma, New Delhi for over a decade without allotment of house sites or built-in-flats until date.

Most of them are employed in the Palam airport as porters and coolies; the harijans outnumber them. They are living either in the shelter of officers' garrages or on the pavements.

The poor labourers without having any proper shelter for their livelihood have already registered their names with the Delhi Development Authority for the allotment of vacant sites or built-in flats. In this regard, representations have been made to Prime Minister by our M.Ps also.

In view of the serious plight of the poor labourers settled in Ramakrishna Puram, I urge upon the concerned authorities for immediate allotment of vacant Housing sites or built in fats for 271 odd families of Tamils and avert the miseries.

13.52. hrs

(SHRI CHINTAMANI PANIGRAHI  
in the Chair)

**(v) Need for financial assistance for Construction of certain bridges in Himachal Pradesh**

PROF. NARAIN CHAND PARASHAR (Hamirpur) : The construction of various